

1	2	3	4	5
Rajasthan	8,44,000	8,87,000	69,000	66,000
Tamil Nadu	5,95,000	6,30,500	1,000	900
Tripura	N.A.	—	N.A.	—
Uttar Pradesh	22,31,000	22,91,300	2,49,000	2,30,600
West Bengal	3,31,000	3,31,000	—	—
Andaman & Nicobar Island	N.A.		N.A.	
Arunachal Pradesh	—	600	—	—
Chandigarh	1,000	600	—	200
Dadar & Nagar Haveli	—	2,000	—	—
Delhi	—	4,400	—	700
Goa, Daman & Diu	2,000	1,800	—	100
Lakshde ep	—	—	—	—
Mizoram	—	—	—	—
Pondicherry	4,000	3,600	—	—
Whole India	129,60,000	126,69,800	6,38,000	5,66,400

[English]

**Non-Supply of SMP by IDC to States**

4004. SHRI MAHENDRA SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Indian Dairy Corporation has decided not to allot Skimmed Milk Powder to milk supply schemes established in smaller towns during 1985, if so, the reasons thereof;

(b) whether Indian Dairy Corporation has also stopped the allotment of Skimmed Milk Powder to milk supply schemes established in Tribal areas;

(c) whether this has forced the State of Madhya Pradesh to purchase Skimmed Milk Powder from open Market at very high rates as compared to those offered Indian Dairy Corporation;

(d) if so, whether IDC will reconsider its policy of allotment of Skimmed Milk

Powder so as to help Madhya Pradesh Increase the per-capita availability of Milk; and

(e) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The Indian Dairy Corporation (IDC) decided that issue of skimmed milk powder should be considered upto 5000 tonnes during summer months of 1985 to the liquid milk plants under different Federations who have significant quantity of local distribution of liquid milk and likely to suffer during summer months. IDC has supplied some quantity of skimmed milk powder to such liquid milk plants during 1985.

(b) No, Sir.

(c) No report to this effect has been received from the State Government. However, the Indian Dairy Corporation (IDC) has already allotted 130 Metric

Tonnes of Skimmed Milk Powder (SMP) to some Dairy Plants in the State of Madhya Pradesh.

(d) and (e). As stated in reply to (c) above, the IDC has already allotted SMP to the Milk Plants in Madhya Pradesh.

**Regularisation of Casual Artists and Production Assistants in Delhi Doordarshan Kendra**

4005. SHRI H.N. NANJE GOWDA :  
SHRI V. SREENIVASA PRA-  
SAD :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether employees working in Delhi Doordarshan Kendra as casual artists and Production Assistants have demanded for regularisation of their employment;

(b) if so, reaction of Government thereon ;

(c) the total number of such employees who have rendered 3 to 4 years

of service in the Station as casual employees or artists; and

(d) action proposed to restore confidence amongst them and to bring them on permanent role of the TV Station or on long term contract basis of 5 to 7 years.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b). Yes, Sir. Representations from time to time have been received from casual artists including those working as production assistants on casual basis for regularisation of their services. These representations were examined from time to time in light of relevant criteria according to which only such casual artists as had worked for 365 days in three consecutive financial years during the period from 1974-75 to 1979-80 or for 200 days in any one financial year during the same period are eligible for regularisation subject to availability of vacancies.

(c) Category-wise break-up of 28 such employees as have completed 3 to 4 years or more on assignment basis is given below :

Category	No. of Employees
Floor Assistant	9
General Assistant	4
Production Assistant	5
Film Processor	1
Carpenter	3
Painter	1
Make-up Assistant	4
Lighting Assistant	1
	Total
	28